

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 35/BB/ 2018	-	For compliance	u/s 9 of I&B	M/s Pedersen Consultants India Pvt Ltd Vs Nitesh Estates Limited

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

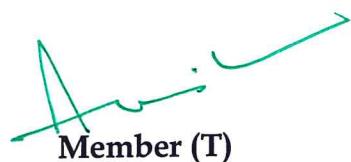
REPRESENTATION TO WHOM

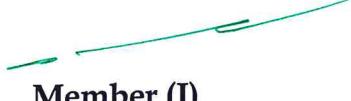
SIGNATURE

1. Uday Shankar
Associates
Uday Shankar
Respondent 
Petitioner 
9886311611

O R D E R

Counsel for Operational Creditor is present. Uday Shankar Associates has filed vakalat for Corporate Debtor. Counsel for Petitioner is directed to serve a copy of the petition and annexures on the Counsel for Corporate Debtor for filing objections. Memo is filed for extension of time to comply with the objections. Time is extended to file objections till 07.03.2018.


Member (T)


Member (J)